

**F.No.01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

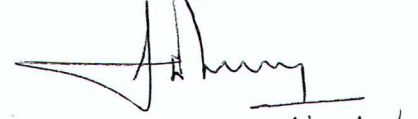
Dated: 06.02.2018

**ORDER NO. 19 of 2018**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 16 of 2018 for CESTAT Delhi to the extent indicated below :-

**On 06.02.2018 at 10.30 p.m.** Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear all Division Bench matters.

**By Order**



(A.Mohan Kumar) 6/2/18

**Registrar**

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**Dy. Registrar**